NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/8/2017

NAME OF THE PETITIONER(S)

: K.K. JAGADISH

NAME OF THE RESPONDENT(S)

: M/s CADS SOFTWARE INDIA PVT LTD & 7 others

UNDER SECTION

: 241/242

S.No.	Name (in Capital)	Represented by	Signature
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ORDER

Counsels representing both the parties are present. Counsel for petitioner stated that the petitioner is trying to settle the matter with the respondents and prayed for time for making submissions in relation to the outcome of the settlement talks. Time is enlarged at request. Put up on 23.01.2018.

-sd-S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

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